

- (51) Pakistan
- (51) Panama
- (53) Peru
- (54) Philippines
- (55) Portugal
- (56) Saudi Arabia
- (57) Senegal
- (58) Singapore
- (59) South Africa
- (60) Spain
- (61) Sudan
- (62) Sweden
- (63) Switzerland
- (64) Syria
- (65) Tanzania
- (66) Thailand
- (67) Trinidad and Tobago
- (68) Tunisia
- (69) Turkey
- (70) Uganda
- (71) United Arab Republic
- (72) U. K.
- (73) U. S. A.
- (74) Vatican City
- (75) Venezuela
- (76) Vietnam
- (77) Yemen
- (78) Yugoslavia
- (79) Zambia

**Persons Employed in Sriharikota Rocket Launching Station, Nellore, Andhra Pradesh**

6993. SHRI K. KODANDA RAMI REDDY : Will the Minister of ATOMIC ENERGY be pleased to state :

(a) the number of persons employed, class-wise, in Sri Harikota Rocket Launching Station at Nellore in Andhra Pradesh ;

(b) the number of local people employed technical and non-technical, Class-wise ;

(c) whether there is any agreed policy of Government regarding the recruitment of

local personnel to all the jobs of Rs. 500 per month and below in the Central Government undertakings ; and

(d) if not, whether Government propose to evolve any such policy in the near future ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY MINISTER OF HOME AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI) : (a) and (b). The present strength of Indian Space Research Organization employees recruited for Sriharikota Rocket Launching Station is 45 out of which 39 belong to Andhra Pradesh. Under the norms for classification of posts in the Central Government the distribution of the employees is as under :

Category	Technical	Non-technical	Total
Class I	—	—	—
Class II	—	1(1)	1
Class III	4(3)	12(11)	16
Class IV	4(2)	24(22)	28

(Figures in brackets indicate number of employees from Andhra Pradesh)

(c) and (d). According to Government's policy, unskilled workers are generally drawn from the locality, preference being given to persons displaced as a result of the location of the Project and who are registered with the Employment Exchange in that locality.

**Exemption of Excise Duty on Hand Yarn of 80s and 100s Counts**

6994. SHRI K. KODANDA RAMI REDDY : will the Minister of FOREIGN TRADE be pleased to state :

(a) whether any representation has been made to the Government of India by the handloom industry regarding the exemption of excise duty on Hand Yarn 80s and 100s counts ; and

(b) if so, the reaction of Government thereon ?